## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/1/2017

NAME OF THE PETITIONER(S)

: Mr. Abhijit Surlaker & Another

NAME OF THE RESPONDENT(S)

: M/s Aveda Infotech Pvt. Ltd. & 2 others

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

Cibi Vishau Counsell T. v.P. Saivihan Petinoner

**ORDER** 

Shri T V P Sai Vihari, counsel for petitioner present. Proxy representing counsel for respondents present and stated that the counsel is hospitalised and hence sought time for submitting arguments. Time extended at request. Put up on

21.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)